ORDER

There shall be Special Principal Bench on 20.12.2018 to attend the matters listed before Hon’ble President Chief Justice Shri. M.M. Kumar and Shri S. K. Mohapatra, Member (Technical). The Principal Bench shall comprise of:

Principal Bench at NCLT, New Delhi
1. Chief Justice Shri. M.M. Kumar, President
2. Dr. V.K. Subburaj. Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
This is in partial modification of Order of even number dated 3.01.2018 and 6.12.2018 for 20.12.2018 only.

This issues with the approval of Hon’ble President, NCLT.

(Sir Ram Bairwa)
Registrar, NCLT

Telephone: 24363451

Copy to:
1. P.S. to Hon’ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, ‘B’ Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai